(b) Difficult law and order conditions in some parts of the country is one of the major causes of increase in the incidence of heinous crimes on trains.

The following measures are being taken by the Government to check incidence of crime in trains and to safeguard life and property of passengers:

- 1. Escorting of important trains at night by armed guards of Govt Railway Police of the concerned State Governments.
- 2. Beat patrolling at stations/platforms/waiting halls.
- 3. Surveillance over criminals and known bad characters.
- 4. Checking of night trains by supervisory officers.
- 5. Posting of pickets at vulnerable stations; and
- 6. Special squads of CID of State Governments take up investigations of important cases to apprehend criminals responsible for crimes committed on railways.

Railways are taking following measures in this regard:

- 1. Railways maintain close liaison with State Police authorities at all levels and over 2,000 R.P.F. personnel have been deployed to assist the GRP in escorting passenger trains.
- 2. Vestibuled doors of coaches are closed between 22.00 hrs. and 00.00 hrs.
- 3. TTEs/Attendants/Conductors have been instructed to remain vigilant to prevent entry of unauthorised persons into reserved compartments.
- 4. The problem of crimes on Railways has been highlighted in the periodical meetings with the State Governments officials and it has also

been projected at the highest level, impressing upon the State Governments the need to artengthen the security arrangements in trains.

5. The strength of Government Railway Police is being augmented.

रलवे ठेकों का दिया जाना

- 424. भी हुक्सदेव नारायण यादव: क्या रेल मंत्री 1 श्रगस्त, 1980 को राज्य सभा में श्रतारांकित प्रश्न 489 के दिये गये उत्तर को देखेंगे श्रीर यह बताने की कृपा करेंगे कि:
- (क) क्या सभी रेल मंडलों में सभी निर्माण कार्य निर्वारित ग्रविध के भीतर पूरे कर लिये थे ;
- (ख) यदि नहीं, तो उन निर्माण कार्यों की संख्या कितनी है जिनके सम्बन्ध में संशोधित अनुमान तैयार करने पड़ेथे ग्रीर इसके परिणाम-स्वरूप कितनी ग्रितिरिक्त राशि खर्च करनी पड़ी थी;
- (ग) इस कार्य को निर्धारित अवधि के भोतर पूरा न होने के क्या कारण हैं;
- (घ) क्या यह सच है कि समुचित छानबीन किए बिना जल्दबाजी मे श्रदाय-गियां की गयी थीं और घटिया निर्माण सामग्री का प्रयोग किया गया था, और
- (ड) क्या.यह भी सच है कि बोषी ठेकेदारों को अदायगियां की गई थीं, चिंद हां, तो क्या सरकार इन मामलों की जांच करने का विचार रखती है, और यदि नहीं, तो इसके क्या कारण हैं?

रेल यंत्रालय तथा संसदीय काय विभाग में उपवंत्री (श्री मक्तिकार्जुन): (क) से (इ) सूचना इकटठी की जा रही है भीर सभा-पटल पर रक्ष दी कायेगी।